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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructur es Pvt Ltd	Shri Sampanth Kumar T k Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ADVOCATE FOR PETITIONER/s :

ARJUN PERIKAL AND ANDRE PETER
FOR S. SAGAR ASSOCIATES
9886695823

PETITIONER




ADVOCATE FOR RESPONDENT/s :

ORDER

Heard Shri Arjun K. Perikal along with Shri Andre Peter, Learned Counsels for the Petitioner. None appeared for the Respondent even though earlier this Tribunal has granted adjournment on the ground that the issue is likely to be resolved. Learned Counsel for the Petitioner submits that the Respondents have not filed objections filed so far. Therefore, we direct the Respondent to file objections. As a last chance, post the case on 22.01.2019.


Member (T)

Krishna


Member (J)

